

Annexure A
List of Creditors as on 25.09.2019

S. No	Date of claim received	Name and Address of the Financial Creditors	Amount of Claim Filed (Rs.)	Amount of claim Admitted (Rs.)	Nature of Security	Remarks
1.	16.09.2019	State Bank of India, Stressed Assets Managemnt Branch, Zonal Office Building, Fountain Chowk, Ludhiana	40,13,53,774	40,13,53,774	1) Pari Passu Charge with consortium on entire current assets(both present and future) 2) Pari Passu Charge with consortium on collateral securities(PNB & SBI) (Note : As per Annexure 1 enclosed herewith)	The amount of claim is inclusive of interest upto 05.09.2019
2.	18.09.2019	Punjab National Bank, Branch Office- G.T. Road, Gurdaspur, Punjab-143521	167,59,56,215	167,59,56,215	1) Pari Passu 1 st Charge on the mortgaged immovable properties to secure the term loan and Pari Passu 2 nd charge to secure the working capital limits. (Note : As per Annexure 2 enclosed herewith) 2) The financial creditor i.e. Punjab National Bank is having first charge on the plant and machinery and the mortgaged properties to secure the term loan. The consortium members including Punjab National Bank and UCO Bank and State Bank of India have 2 nd Pari Passu charge on plant and machinery and the mortgaged properties of the Corporate Debtor.	The amount of claim is inclusive of interest upto 05.09.2019



3.	18.09.2019	UCO Bank, Branch Office- Old Subji Mandi Chowk, G.T. Road, Gurdaspur, Punjab- 143521	25,42,86,408	25,42,86,408	<p>1) Pari Passu 1st Charge on the mortgaged immovable properties to secure the term loan and Pari Passu 2nd charge to secure the working capital limits.</p> <p>(Note : As per Annexure 3 enclosed herewith)</p> <p>2) Hypothecation of stocks, plant and machinery and all the block assets, current assets of the corporate debtor including sundry debts.</p> <p>3) The financial creditor i.e. UCO Bank is having 2nd Pari Passu charge on the land and building and plant and machinery alongwith other members of the consortium. The charge on the stocks and the book debts is 1st pari passu charge alongwith other members of the consortium</p>	The amount of claim is inclusive of interest upto 05.09.2019
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Note: As per the List of creditors/ Provisional Balance Sheet as on 05.09.2019 provided by Suspended Directors of the Corporate Debtor, there are 346 creditors apart from the Audit Fees Payable, Provident Fund Payable, Salary Payable, TDS Payable, CGST Payable and SGST Payable.

The remaining creditors have not made their claims before the cutoff date as specified in the public announcement, hence not considered in the List of Creditors.

In the matter of Gurdaspur Overseas Ltd.


(CA Mahesh Bansal)

Interim Resolution Professional

Reg. No. IBBI/IPA-001/IP-P00492/2017-18/11341

Date: 25.09.2019

Place: Ludhiana